NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 03
C.P. (IB)/412(MB)2024

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **ORIANO CLEAN ENERGY PRIVATE LIMITED VS RCCPL PRIVATE LIMITED**

Under Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for the Operational Creditor is present. Ld. Counsel appeared on behalf of the Corporate Debtor, waives service of Notice and seeks some time to file and place on record Affidavit in Reply. Time is allowed.
2. Affidavit in Reply be filed and placed on record well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.
3. Stand over to **09.07.2024,** for further consideration and hearing.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Neeraj